

F. No. VIP Reference/Fortification/2017-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulation division)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the 23rd July, 2018

Subject: Direction under Section 16 (5) of Food Safety and Standards Act, 2006 regarding restriction on use of "Heme Iron" as a source of "Iron (Fe)".

In partial modification of the direction dated 31st May, 2017 regarding restriction on use of "Heme Iron" in food articles, it is further clarified that para 2 of the said direction may be read as follows:

"Heme Iron shall not be permitted as a source of iron for the purpose of food fortification in the food articles specified under the extant operationalized FSS (Fortification of Foods) Regulations, 2018."

2. This issues with the approval of the Competent Authority in exercise of the powers vested with Food Authority under Section 16(5) of Food Safety and Standards Act, 2006.

(Sunil Bakshi)
Advisor (Regulations)

To

1. All Food Safety Commissioners
2. All Authorised Officers, FSSAI
3. All Central Designated Offices of FSSAI
4. CITO, FSSAI for uploading on website

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Advisors/Directors, FSSAI